CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

> C.P.(Civil) No. 119/1995 in J.A. No. 1059/1986 M.P. No. 1101/1987

New Dalhi this the 19th Day of May 1995 Hon'ble Mr. A.v. Haridasan, Vice Chair man (J) Hon'ble Mr. K. Muthukumar, Member (A)

Shri Prakash Chandra, son of Shri Ghasitoo Singh, R/o House No. 13/11 Kishan Ganj, Railway Colony, Delhi-110 807. ... Applicant (Shri H.P. Chakravorti)

Vs.

- 1. Shri B.K. Agrawal, General Manager, Northern Railway, Baroda House, New Delhi.
- 2. I.P.S. Anand, Divisional Railway Manager, Northenn Railway, New Delhi. ... Respondents

ORDER (Oral)

Mr. A.V. Haridasan, Vice Chairman (J)

This C.P. has been filed more than four years after the alleged contempt committed. When this fact was known to the learned counsel for the applicant, he seeks to withdraw without prejudice. He seeks proper relief in appropriate proceedings. Liberty be granted. The C.P. is closed.

(K. Muthukumar)
Member(A)

(A.v. Haridasan)
Vice Chairman(J)